

In the Central Administrative Tribunal  
Calcutta Bench

OA No.610 of 1997

Present : Hon'ble Mr. D. Purkayastha, Judicial Member

Smt. Baniprava Barua & Anr.

Vs.

Defence

For the Applicant : Mr. N.C. Chakraborty

For the Respondents: Mr. S.K. Dutta, Lt. Advocate

Date of Order : 24-7-98

O R D E R

To-day is fixed for appearance of the respondent no.3 Chief Engineer, Eastern Command, Fort William, Calcutta to appear personally with relevant records. Lt. Advocate Mr. Dutta for the respondents submits that respondent no.3 Chief Engineer is engaged in official business; thereby he is unable to come to-day. However, considering the submissions of Lt. Advocates of both the parties, appearance of the respondent no.3 Chief Engineer, Eastern Command is hereby dispensed temporarily. On perusal of records it is found that his <sup>summons</sup> appearance on the date which will be fixed in 5.11.98 presence is required. So, case is adjourned to 5.11.98.

2. Plain copy of this order be handed over the parties.

  
( D. Purkayastha )  
Member (J)